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Title: Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN: Now, Papers to be laid on the Table. Prof. K.V. Thomas.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table a copy of the Bureau of Indian Standards (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 667(E) in Gazette of India dated 4<sup>th</sup> September, 2012 under Section 39 of the Bureau of Indian Standards Act, 1986.

[Placed in Library. See No. LT 7497/15/12]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) issued under sub-clause (2) of Clause 2 of the Foreigners Order, 1948:-

- (i) S.O. 1104(E) published in Gazette of India dated 15<sup>th</sup> May, 2012, appointing the Foreigners Regional Registration Officer, Goa as the "Civil Authority" for the purposes of the said Order for the jurisdiction of entire State of Goa including Goa International Airport and Mormugao Seaport in the State of Goa with effect from 31.05.2012.
- (ii) S.O. 1532(E) published in Gazette of India dated 9<sup>th</sup> July, 2012, appointing the "Foreigners Regional Registration Officer", Lucknow as the "Civil Authority" for the purposes of the said Order jurisdiction of the Lucknow Municipal Area including Ch. Charan Singh Airport, Amousi, Lucknow in the State of Uttar Pradesh with effect from 15.07.2012.
- (iii) S.O. 1534(E) published in Gazette of India dated 9<sup>th</sup> July, 2012, appointing the "Senior Immigration Officer", Bureau of Immigration, Sonauli as the "Civil Authority" for the purposes of the said Order for the Immigration Check Post located at Sonauli, district Maharajganj in the State of Uttar Pradesh with effect from 15.7.2012.

[Placed in Library. See No. LT 7498/15/12]

(2) A copy each of the following Notifications (Hindi and English versions) issued under sub-clause (1) of Rule 3 of the Registration of Foreigners Rules, 1992:-

- (i) S.O. 1103(E) published in Gazette of India dated 15<sup>th</sup> May, 2012, appointing the Foreigners Regional Registration Officer, Goa to perform the functions of the "Registration Officer" under the said rules and Foreigners Order, 1948 for the jurisdiction of entire State of Goa including Goa International Airport and Mormugao Seaport in the State of Goa with effect from 31.05.2012.
- (ii) S.O. 1533(E) published in Gazette of India dated 9<sup>th</sup> July, 2012, appointing the "Foreigners Regional Registration Officer", Lucknow to perform the functions of the "Registration Officer" under the said rules and Foreigners Order, 1948 for the jurisdiction of the Lucknow Municipal Area including Ch. Charan Singh Airport, Amousi, Lucknow in the State of Uttar Pradesh with effect from 15.07.2012.

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य पूरसंकरण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत):

महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(1) नेशनल फेडरेशन ऑफ फिशरमेन्स को-ऑपरेटिव लिमिटेड, नई दिल्ली के वर्ष 2011-12 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(2) नेशनल फेडरेशन ऑफ फिशरमेन्स को-ऑपरेटिव लिमिटेड, नई दिल्ली के वर्ष 2011-12 के वर्ष 2011-12 के कार्यकरण की सरकार द्वाया समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

â€“(व्यवधान)

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